NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/630/ (IB)/2017

NAME OF THE PETITIONER(S)

: GOEL STEEL COMPANY

NAME OF THE RESPONDENT(S)

: SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ANANT MERATHIA COUNCIL PARMICONT

2. Shigirasan MANNOR Account Defin

ORDER

Counsel for petitioner present. Manager, Accounts, representing the respondent company present. Both the parties stated that the matter has been settled between the parties. In this regard counsel for the applicant filed a memo stating that he has received a full and final settlement of the amount claimed from the respondent. The memo is taken on record. In view of the settlement, the matter is closed as withdrawn.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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